

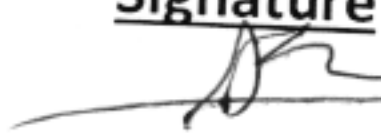
National Company Law Tribunal

Allahabad Bench

CP NO. 92/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: *Autay Singh vs Pootanpur Rice mills Pvt Ltd*
SECTION OF THE COMPANIES ACT/I & B CODE: *56, 57, 58 & 241/242 of the Companies Act of 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Amit Kumar</i>	<i>Counsel for Petitioner</i>	<i>for PK</i>	
<u>2.</u>				

CP No. 92/ALD/2016

Sh. Amit Kumar, proxy for Advocate Sh. P.K. Bajpai for the petitioner.

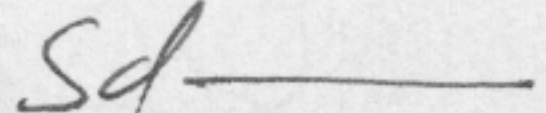
None for respondent counsel. The case was fixed for filing rejoinder to the reply till date. The rejoinder is not filed till date.

Hence, the case is fixed for argument.

The matter to be listed on 16th March, 2018.

Date: 12/02/2018

Typed by
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)